

13-08 hrs.

PAPERS LAID ON THE TABLE

**ANNUAL REPORT OF COCHIN REFINERIES LTD.
REPORT OF OIL PRICES COMMITTEE AND
GOVERNMENT RESOLUTION THEREON**

**THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND
CHEMICALS AND MINES AND
METALS (SHRI D. R. CHAVAN) :** I beg to lay on the Table—

(1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Cochin Refineries Limited, for the year ended the 31st August, 1969.

(ii) Annual Report of the Cochin Refineries Limited, for the year ended the 31st August, 1969 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-3451/70]

(2) (i) Report of the Oil Prices Committee—October, 1969.

(ii) Government Resolution No. 1/78/69-PPD dated the 11th May 1970 containing Government's decision on the above report.

[Placed in Library. See No. LT-3452/70]

**ANNUAL REPORTS OF DURGAPUR
PROJECTS LTD. AND HINDUSTAN ZINC LTD.
AND REVIEW BY GOVERNMENT THEREOF**

**THE MINISTER OF STATE IN THE
MINISTRY OF PETROLEUM AND CHEMICALS AND MINES AND METALS
(SHRI JAGANATH RAO) :** I beg to lay on the Table:—

(1) A copy each of the following papers under sub-section (3) of section 619A of the Companies Act, 1956 read with clause (c) (iii) of the Proclamation dated the 19th March, 1970 issued by the President in relation to the State of West Bengal:—

(i) Review (Hindi and English versions) by the Government on the working of the Durgapur Projects Limited, Calcutta, for the year ended the 31st March, 1969.

(ii) Annual Report (Hindi version) of the Durgapur Projects Limited, Calcutta, for the year ended the 31st March, 1969 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. *[Placed in Library. See No. LT-3453/70]*

(2) (i) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) Review by the Government on the working of the Hindustan Zinc Limited, Udaipur, for the year 1967-68.

(b) Annual Report of the Hindustan Zinc Limited, Udaipur, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(ii) A statement showing reasons for delay in laying the above papers.

[Placed in Library. See No. LT-3454/70]

**ANNUAL REPORT OF INDUSTRIAL AND
COMMERCIAL UNDERTAKINGS OF CENTRAL
GOVERNMENT**

**THE MINISTER OF SUPPLY AND
MINISTER OF STATE IN THE MINISTRY
OF FINANCE (SHRI R. K. KHADILKAR) :** On behalf of Shri P. C. Sethi, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) on the working of the Industrial and Commercial Undertakings of the Central Government for the year 1968-69. *[Placed in Library. See No. LT-3455/70]*

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary of Rajya Sabha:—

(i) "I am directed to inform the Lok Sabha that the Central Silk Board (Amendment) Bill, 1969, which was passed by the Lok Sabha at its sitting held on the 4th December, 1969, has been passed by the Rajya Sabha at its sitting held on the 7th May, 1970, with the following amendments:—